

2

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/61/2016

NAME OF THE PETITIONER(S) : Shri. T. Sathiah

NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

UNDER SECTION : 237(b)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|--------------|--------------------------|--------------------|------------------|
|--------------|--------------------------|--------------------|------------------|

REPRESENTATION BY WHOM

VIJAYA PRASHANTH .S.

Counsel for petitioner

Sharief

ORDER

Shri S Vijaya Prashanth, proxy representing senior counsel for petitioner present. No representation on behalf of R1 to R3. It is observed that notice sent to R4 was returned unserved as stated by the counsel for petitioner. In the circumstances counsel for petitioner is directed to cause service of notice to R4 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. He is further directed to inform R1 to R3 regarding the next date of hearing. Put up on 10.04.2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)